

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)No.135/230/HDB/2017
NAME OF THE COMPANY	Ranganath Properties Pvt Ltd & Ranganath Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Ranganath Properties Pvt Ltd & Ranganath Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

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Heard Shri Sanjay Kumar Sharda, Ld.CA along with Shri Mohit Bothra, Ld. CS for the Applicant Company.

Due to paucity of time, post the case for final hearing on 08.03.2018.


Member (T)


Member (J)

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